

<p>वस्तु एवं सेवा कर आसूचना महानिदेशालय प्रधान अपर महा-निदेशक का कार्यालय, बेंगलूरु आंचलिक इकाई, नं. 112, एस.पि. एन्क्लेव, कर्नाटक बैंक के बाजू, के. एच. रोड, बेंगलूरु 560027</p>		<p><b>DIRECTORATE GENERAL OF GST INTELLIGENCE BENGALURU ZONAL UNIT</b> O/O. THE PR. ADDITIONAL DIRECTOR GENERAL NO. 112, S.P. ENCLAVE, ADJACENT TO KARNATAKA BANK, K.H. ROAD, BENGALURU 560027</p>
Tel: 080 22231240/42/43/44 FAX 080 22231241 Email: <a href="mailto:dggsti.bzu@gov.in">dggsti.bzu@gov.in</a>		

To,

The Principal Chief Commissioners/Directorate Generals  
Chief Commissioners/Principal Commissioners  
Commissioners under CBIC

Sir/Madam,

Sub: Preparation of panel for appointment of officers/staff in the  
Directorate General of GST Intelligence (DGGI), Bengaluru  
Zonal Unit on deputation basis – reg.

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This office is in the process of drawing a panel of willing and suitable officers/staff for filling up the vacancies on deputation basis in the following grades for its Zonal Unit at Bengaluru.

S. No.	Posts	No. of Vacancies
1	Senior Private Secretary	01
2	Steno Grade I	02
3	Steno Grade II	01
4	Executive Assistant	02
5	Tax Assistant	02

2. The above posts will be filled up on deputation basis from the officers of similar rank working in field formations or officers holding analogous posts in Directorate General/Directorates under CBIC in the same pay scale. Officers who are selected would normally be appointed for a period of three years, extendable by another two years. They will also be eligible for deputation allowance as applicable.

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3. It is requested that applications of willing and eligible officers may be forwarded to this office. While forwarding the name of the willing officers/staff, the following information may please be provided.

- (a) Complete bio-data and willingness of the officers/staff with history of posting.
- (b) ACR/APAR gradings for the last 03 years (F.Y. 2018-19 to 2020-21) duly verified and attested by the Competent Authority.
- (c) Vigilance Clearance
- (d) No Objection Certificate from the Cadre Controlling Authority to relieve the said officer/staff in the event of his/her selection.

4. It may be brought to the notice of all the applicants that once they are selected, they will not be allowed to withdraw their name and will also not be relieved till the expiry of the tenure of three years. In case the performance and/or conduct of the officer/staff is not found to be satisfactory during his/her tenure at DGGI, BZU, the officer/staff will be repatriated to the parent Commissionerate/Directorate even before the completion of the deputation period. Selected officers/staff will have to make their own arrangement for residential accommodation.

5. The applicant may also send an advance copy of his/her application to the Principal Additional Director General, Directorate General of GST Intelligence, No. 112, S.P. Enclave, Adjacent to Karnataka Bank, K.H. Road, Bengaluru – 560 027 through post or send a soft copy in pdf format to [ddo-dggibzu@gov.in](mailto:ddo-dggibzu@gov.in). The last date for submission of applications is 30-09-2021.

6. This issues with the approval of the Principal Additional Director General, DGGI, BZU, Bengaluru.

Yours faithfully,

(DR. BEJOY JOHN)  
ADDITIONAL DIRECTOR

Copy to: The Web Master, CBIC, Directorate of Systems, New Delhi – with a request to upload this circular on CBIC website.